

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1432  
ANSWERED ON:21.08.2012  
CHILD PORNOGRAPHY  
Gandhi Shri Feroze Varun

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of child pornography have been reported in the country;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether the Government has taken any steps to curb such crime;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e) Some reports on child pornography have been reported in the country.

As per information provided by National Crime records Bureau (NCRB), data regarding child pornography is not maintained centrally by NCRB. However cases registered and persons arrested under obscene publication / transmission in electronic form (sec 67 of IT Act 2000) for the period 2009 – 2011 are enclosed at Annexure. Data regarding the current year is not available with NCRB.

Ministry of Home Affairs has issued a detailed advisory on Preventing & Combating Cyber Crime against Children dated 04th January, 2012, wherein it has advised the States / UTs to specifically combat the crimes in forms of cyber stalking, cyber bullying, child pornography and exposure to sexually explicit material etc.